

8. Last but not the least, it is suggested that the Yojana be implemented on selectivity basis in the areas of concentration of the poor. This is important particularly in the Gram Panchayat level.

Appraisal of Eighth Five Year Plan

*116. SHRI RUPCHAND PAL:

SHRI HARI KISHORE SINGH:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether any appraisal of the Eighth Five Year Plan has been done by the Planning Commission;

(b) if so, the details thereof alongwith the shortfalls noticed in various sectors, sector-wise; and

(c) the manner in which the shortfalls are proposed to be met?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI BAL RAM SINGH YADAV): (a) the process of Mid-Term Appraisal (MTA) of the Eighth Five Year Plan has not been completed by the Planning Commission.

(b) and (c). Do not arise at this stage.

Exploration Policy of ONGC

*117. SHRI K. PRADHANI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Oil and Natural Gas Corporation's (ONGC) disinvestment plan to broaden its equity base has run into rough weather;

(b) if so, the reasons therefor;

(c) whether Planning Commission has suggested that ONGC should prepare a comprehensive exploration policy before offering equity shares to general public; and

(d) if so, the action taken by the ONGC on this behalf?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b). Government has decided in principle to dilute its equity in ONGC from 100 % to 80 % and 4 % equity has already been disinvested. Further, in October, 1995, Government invited bids for another 2.5 % disinvestment of equity. The response to this offer has not been very encouraging due to the depressed market conditions,

(c) No, Sir.

(d) Does not arise.

[Translation]

Exchange of Newly Born Child in Hospitals

*118. DR. LAL BAHADUR RAWAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of complaints regarding theft and exchange of newly born babies from various hospitals of Delhi registered during the year 1995-96;

(b) the number and details of the persons penalised in this regard and

(c) the steps taken or proposed to be taken by the Government to ensure that such cases are not repeated?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) to (c). During the year 1995-96 (upto 25.2.1996), three cases relating to theft and exchange of newly born babies from hospitals in Delhi were registered. Two of these cases pertained to Safdarjang Hospital while the third case pertained to Sucheta Kriplani Hospital. No arrest has been effected in these cases so far. The case relating to Sucheta Kriplani Hospital was filed by the police as untraced on 26.2.1996.

The hospital authorities have been asked to make adequate security arrangements, Beat and Division Staff of the Delhi Police has been briefed to keep a vigil near the hospitals. Instruction have also been issued to the Delhi Police to reopen the case relating to Sucheta Kriplani Hospital and complete the investigation in all these cases expeditiously.

[English]

Generation of Funds by BPCL

*119. SHRI GOPI NATH GAJAPATHI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the funds generated by the Bharat Petroleum Corporation Ltd.. (BPCL) internally during the Eighth Five Year Plan period, so far, year wise;

(b) whether the BPCL has also sought any external assistance during the above period; and

(c) if so, the reasons therefor and the plan, if any, for 1995-96 and 1996-97, in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) The funds generated by BPCL internally during Eighth Five Year Plan, Year-wise are as below: